

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

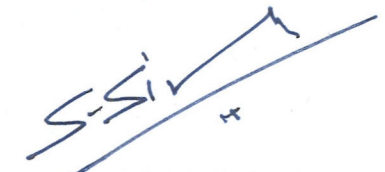
FOR THE ATTENTION OF THE STAKEHOLDERS OF KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/02/1994
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1994PTC057191
5.	Address of the registered office and principal office (if any) of corporate debtor	D-18, 1st Floor Saraswati Garden, New Delhi, Delhi, India, 110015
6.	Date of closure of Insolvency Resolution Process	23.05.2025
7.	Liquidation commencement date of corporate debtor	23.05.2025 (Order received by the Liquidator on 28.05.2025)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Shailendra Singh IBBI/IPA-002/IP N00471/2017-2018/11372
9.	Address and e-mail of the liquidator, as registered with the Board	1112, 11th Floor, Ansal Bhawan, 16 K.G. Marg, Connaught Place, New Delhi-110001 shailendralaw@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	1112, 11th Floor, Ansal Bhawan, 16 K.G. Marg, Connaught Place, New Delhi-110001 cirp.kagazpp@gmail.com
11.	Last date for submission of claims	22.06.2025

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench- VI, has ordered the commencement of liquidation of the KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED on **23.05.2025**.

The stakeholders of KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 22.06.2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.



MR. SHAILENDRA SINGH

Liquidator in the matter of
KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED

Appointed vide order dated 23.05.2025

Passed by the Hon'ble NCLT, New Delhi, Bench -VI,

In COMPANY PETITION NO. (IB) – 2916/ ND /2019

[Regd.No. IBBI/IPA-002/IP-N00471/2017-18/11372]

(AFA valid till 31.12.2025)

Date: 29.05.2025

Email: cirp.kagazpp@gmail.com

SHAILENDRA SINGH

Advocate

Insolvency Professional

IP Regn. No:

IBBI/IPA-002/IP-N00471/2017-2018/11372